

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 327 OF 2016

Dated: 21st November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Chhattisgarh State Power Transmission Co. Ltd. Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava
Ms. Sanjna Dua
Mr. D. K. Dave (Rep.)

Counsel for the Respondent(s) : Mr. C. K. Rai
Umesh Prasad
Mr. Mohit Rai for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **28.02.2018.**

**(I.J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**